**Annexure-7** 

Name of the Corproate Debtor Name of the Corproate Debtor: Maan Sarovar Properties Development Private Limited

 $\begin{array}{lll} \text{Date of Commencement of CIRP} & 01/07/2022 \\ \text{List of Crediotrs As on} & 15/12/2022 \end{array}$ 

CIRP Days on reporting date 167

## List of operational creditors (Government dues) Amount in Rupees

6		Name of Creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any Mutual	Amount of	Amount of	
SI. No.	).		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC		dues, that may be set- off		claim under verification	Remark s, if any
1	R R	Regional Office (Chennai 1), NO. 37, Royapettah High Road, Royapettah, Chennai	19/07/2022	7,25,484	7,25,484	PF Statutory Dues	0	0	NO	0	0	0			
2	4	V Kameshwari, Income Tax Officer, Room No. 29, 4th Floor, Main Building, No. 121, Ayakar Bavan, M G Road, Chennai 34	15/09/2022	51,77,250	51,77,250	Income Tax Arrears	0	0	NO	0	0	0	-		
3	G	iopal Krishna, ITO TDS Circle 2(3)	30/09/2022	15,32,700		Income Tax TDS Arrears							15,32,700.00		
4	C	he Dy Director, Legal Brnachg, ESI orporation, Regional Office, NO. 143, Serling toad, Nungabakkam, Chennai-600034	10/08/2022		1,61,749		0	0	NO	0			0		
		Total		75,97,183	60,64,483								15,32,700	•	